

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

6. I.A. 3309/2024 In C.P. (IB)/1019(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.06.2024**

NAME OF THE PARTIES: Rmol Engineering and Offshore Limited

VS

Avocado Realty Private Limited

**Appearance**

**For Applicant:** None Present

**For Respondent:** None present

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 3309/2024**

None appears for the Applicant. In the interest of justice list on **05.08.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

//Surbhi//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)